

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India

(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF COMPARE POLICY INSURANCE WEB AGGREGATORS  
PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                            |                                                                                                                                                                                                    |
|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of Corporate Debtor                                                                                                                   | COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED                                                                                                                                           |
| 2.                   | Date of Incorporation of Corporate debtor                                                                                                  | 10 <sup>th</sup> February 2015                                                                                                                                                                     |
| 3.                   | Authority Under which corporate debtor is incorporated /Registered                                                                         | Registrar of Companies, New Delhi<br>Under the Companies Act, 2013                                                                                                                                 |
| 4.                   | Corporate Identity Number /Limited Liability Identity of corporate debtor                                                                  | CIN:U74140DL2015PTC276540                                                                                                                                                                          |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                         | <b>REGISTERED. OFFICE:</b><br>Ground Floor, B-50, & New No. B-273, New Ashok Nagar, New Delhi - 110096<br><b>CORPORATE OFFICE (As per Website):</b><br>First Floor, D-56, Sector-2, Noida – 201301 |
| 6.                   | Insolvency Commencement date in respect of corporate debtor                                                                                | 6 <sup>th</sup> September 2021 (Date of Receipt of Order 10 <sup>th</sup> September 2021)                                                                                                          |
| 7.                   | Estimated Date of closure of insolvency resolution process                                                                                 | 5 <sup>th</sup> March 2022 (180 <sup>th</sup> day from the date of commencement of Insolvency resolution process)                                                                                  |
| 8.                   | Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional                                          | <b>Santanu Kumar Samanta</b><br>Registration No - IBBI/IPA-001/IP-P-02324/2020-2021/13511                                                                                                          |
| 9.                   | Address and Email of the Interim Resolution Professional as registered with the Board                                                      | C-170, Golf View Apartments, Saket, New Delhi - 110017<br>Email:- <a href="mailto:santanukumar@yahoo.com">santanukumar@yahoo.com</a>                                                               |
| 10.                  | Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9 | C-170, Golf View Apartments, Saket, New Delhi - 110017<br>Email:- <a href="mailto:cirp.comparepolicy@gmail.com">cirp.comparepolicy@gmail.com</a>                                                   |
| 11.                  | Last Date of Submission of Claims                                                                                                          | 24 <sup>th</sup> September 2021                                                                                                                                                                    |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional       | Not Applicable                                                                                                                                                                                     |

|     |                                                                                                                                       |                                                                                                                          |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                           |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:-                                                | (a) Web Link:- <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Not Applicable |

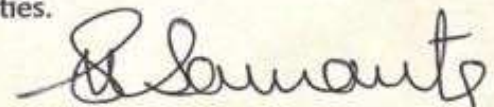
**Notice** is hereby given that the National Company Law Tribunal, Bench – IV, New Delhi ordered the commencement of a Corporate Insolvency Resolution Process against **Compare Policy Insurance Web Aggregators Private Limited** on 6<sup>th</sup> September 2021.

The creditors of **Compare Policy Insurance Web Aggregators Private Limited** are hereby called upon to submit their claims with proof, on or before **24<sup>th</sup> September 2021** to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit claims with proof in person, by post or electronics means.

A financial creditor belonging to a class ( Not Applicable), as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proof of claims shall attract penalties.



**Santanu Kumar Samanta**

**Interim Resolution Professional**

**For Compare Policy Insurance Web Aggregators Private Limited**

Place: New Delhi

Date: 11<sup>th</sup> September 2021